

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.51/9/AMR/2020		9 Of IBC	Sri Sai Balaji Poultries Pvt Ltd Vs Jai Maakali Poultry Products Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Operational Creditor filed a memo seeking permission to withdraw the main CP on the ground that the matter is settled out of the Court. Recording the said submission, this CP (IB) No.51/9/AMR/2020 is dismissed as withdrawn.

Justice

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**